

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
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09.03.2010

OA No. 101/2010 with MA No. 54/2010

Mr. C.B. Sharma, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

The applicant has filed MA No. 54/2010 for withdrawal of the OA No. 101/2010.

In view of the averments made in the MA, the same is allowed. The applicant is permitted to withdraw the OA with liberty reserved to him to file fresh OA for the same cause of action.

With these observations, both the OA as well MA shall stands disposed of.


(B.L. KHATRI)
MEMBER(A)

AHQ